

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 209 OF 2018

Dated: 16th October, 2019

In the matter of:

Kerala State Electricity Board Ltd.

.... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **06.02.2020**.

Court Master

NR